

ITEM NO.1

COURT NO.2

SECTION III

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s). 21818/2015

(Arising out of impugned final judgment and order dated 14-07-2015 in SCA No. 11213/2015 passed by the High Court Of Gujarat at Ahmedabad)

KANPURA (C) DUDH UTPADAK SAHAKARI
MANDI LTD AND ANOTHER

Petitioner(s)

VERSUS

THE COLLECTOR & ORS.

Respondent(s)

Date : 14-09-2017 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE J. CHELAMESWAR
HON'BLE MR. JUSTICE S. ABDUL NAZEER

For Petitioner(s) Mr. Yatinder Choudhary, Adv.
Mr. Raj Singh Rana, AOR

For Respondent(s) Mr. B. Adinarayan Rao, Sr. Adv.
Mr. B.S. Patel, Adv.
Mr. Abhijeet Sinha, AOR

UPON hearing the counsel the Court made the following
O R D E R

As prayed for, list after Diwali vacation.

(DEEPAK MANSUKHANI)
AR CUM PS

(RAJINDER KAUR)
COURT MASTER